

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
SPECIAL BENCH**

CP/CA. No. 227/2016

IN THE MATTER OF:

Mr. Rajiv Kapur & Ors.

....

PETITIONER

Vs

The Registrar of Companies & Ors.

....

RESPONDENT

SECTION:

Under Section 560 (6)

Order delivered on 28.07.2017

Coram:

**R. VARADHARAJAN
HON'BLE MEMBER (JUDICIAL)**


**DEEPA KRISHAN
HON'BLE MEMBER (TECHNICAL)**

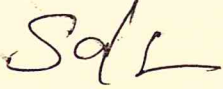
For the PETITIONER :-

For the RD :- Mr. Manish Raj, Company Prosecutor

ORDER

In view of Single Bench sitting in the afternoon session, the matter was not able to be taken up. Hence, at the request made by the counsel, the matter is posted for hearing on 29th August 2017.


**(DEEPA KRISHAN)
MEMBER (TECHNICAL)**


**(R. VARADHARAJAN)
MEMBER (JUDICIAL)**